

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.07.2016 to 31.07.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.56,777/- + interest	19.7.2016	91 days
2	Rs.1,00,00,000/- (Rupees One Crore) + interest	27.07.2016	91 days
3	Rs.56,78,929/- + interest	30.07.2016	91 days

Dated: 01.07.2016

Savita Sainani
(SAVITA SAINANI)
A.R.-cum-D.D.O.
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I) *18/7/16*
- 2 P.A. to Ld. Registrar (J-II) *18/7/16*
- 3 P.A. to Ld. Registrar (J-III) *18/7/16*
- 4 P.A. to Ld. Registrar (Misc.) *18/7/16*
- 5 P.A. to Ld. Registrar (H.O.O.) *18/7/16*

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